

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:550

ANSWERED ON:28.07.2010

NATIONAL ARCHIVES OF INDIA

Angadi Shri Suresh Chanabasappa;Khaire Shri Chandrakant Bhaurao;Kodikunnil Shri Suresh

Will the Minister of CULTURE be pleased to state:

(a) whether the National Archives of India has a vast collection of private papers of eminent Indians like Gandhiji, Dadabhai Naoroji, Sarojini Naidu and others;

(b) if so, the details thereof;

(c) whether the Central Government proposes to collect/receive private collections having bearing on Indian history and culture;

(d) if so, the details thereof;

(e) whether the Government also proposes to reward/award the collectors who provide their collections to the Government for preservation, etc.; and

(f) If so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V.NARAYANASAMY)

a) Yes Sir.

(b) As per list enclosed.

(c) Under the provisions of Public Records Act of 1993, Section 3(2) (b) read with Section 10 of the Public Records Rules 1997, the Director General of Archives has been mandated to accept records from any private source, either by way of gift or purchase or otherwise. The National Archives of India has been, accordingly, acquiring and preserving the private papers of eminent Indians who have made significant contribution to our history and culture.

(d) Not Applicable.

(e) & (f) National Archives of India acquires Private Papers of eminent Indians through donation/gift or purchase on the recommendation of the Historical Documents Purchase Committee. The Committee is headed by the Director General of Archives and comprises of eminent experts in the field of History and Archives. All donors are duly acknowledged and a certificate of acknowledgement is provided to them.